

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VIRGO CEMENTS LIMITED
OPERATING IN CEMENT MANUFACTURING BUSINESS AT MEGHALAYA
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
 [2nd Publication]

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Virgo Cements Limited CIN NO: U26942ML1986PLC002570 PAN NO. AAACV9823D
2.	Address of the registered office	Damas, East Garo Hills Meghalaya 793122 India.
3.	URL of website	The corporate debtor does not maintain any website. IBBI website link: https://ibbi.gov.in/en/resolution-plans
4.	Details of place where majority of fixed assets are located	Majority of assets viz. Plant & Machinery, Land & Building, Inventory, Office Equipment, Furniture & fixtures etc. are located at the factory premises. Address of the factory : Damas, East Garo Hills Meghalaya 793122 India. Few Machineris are stationed at the Mines area which is located 150(approx.) km away from the factory. Address of the Mines Area : Village Chokpat, Garo Hills Meghalaya.
5.	Installed capacity of main products/ services	1050 Tonnes per day [TPD] (as per records available)
6.	Quantity and value of main products/ services sold in last financial year	The production in the factory hadceased from the year 2016. However, the main productsproduced & sold were as follows: i) Cement ii) Clinker
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Interested applicants may kindly contact us at cirp.virgocements@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested applicants may kindly mail us at cirp.virgocements@gmail.com for the necessary details.
10.	Last date for receipt of expression of interest	11th May 2024
11.	Date of issue of provisional list of prospective resolution applicants	21th May 2024
12.	Last date for submission of objections to provisional list	26th May 2024
13.	Date of issue of final list of prospective resolution applicants	5th June 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10th June 2024
15.	Last date for submission of resolution plans	10th July 2024
16.	Process email id to submit Expression of Interest	cirp.virgocements@gmail.com

The readers can access the Terms & Condition and Documents to be submitted along with EoI by scanning the following QR code



(Handwritten Signature)

Sd/-
 CA Kannan Tiruvengadam
 (Resolution Professional)
 Virgo Cements Limited
 Reg no: IBBI/PA-0011/IP-P00253/2017-18/10482
 Address: "Netaji Subhas Villa"

18, Karunamoyee Ghat Road (Tollygunge Area), Flat 3C, Kolkata 700082, West Bengal, India
 Authorization for Assignment is valid till 11th December 2024
 Email: cirp.virgocements@gmail.com

Date : 26th April 2024
 Place : Kolkata